

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

No.HCM.II/133/2019-Rect/148

Dated 05<sup>th</sup> September, 2019

**NOTICE**

REFERENCE: Advertisement No. HCM.II/85/2016/Estt/136  
dated 16<sup>th</sup> July, 2019

It is hereby informed to all concerned that the following applicants who have applied for engagement as Law Clerk-cum-Legal Research Assistant have been found eligible for inclusion in the process of Personal Interview on 20<sup>th</sup> September, 2019 at 4.00p.m.

<b>Sl. No.</b>	<b>Name of the Applicant</b>
<b>1</b>	Miss. Ibansaralin F Sweetly
<b>2</b>	Miss. Iadatiplang Rodborne
<b>3</b>	Miss. Kanri Maka Dkhar *
<b>4</b>	Miss. Larity Mukhim
<b>5</b>	Miss. Laiakmenlang T Khonglam *
<b>6</b>	Mr. Lockbir Singh
<b>7</b>	Mr. Walden Godfrey Rangad Mihsill

**Note:**

1. The applicants marked \* who have not enclosed their Birth Certificate(s) are provisionally included in the recruitment process subject to submitting their Birth Certificate(s) at the time of the personal interview.
2. The interview of the above candidates will be held on 20<sup>th</sup> September, 2019 in the Video Conference Room of the High Court of Meghalaya at 4.00 p.m. All candidates are requested to bring their testimonials at the time of the Personal Interview. Separate call letters are being sent by Speed Post.

**REGISTRAR**

**MemoNo.HCM.II/133/2019-Rect/148 A Dated 05<sup>th</sup> September, 2019**

**Copy to :**

1. The Registrar – cum- PPS to Hon'ble the Chief Justice, High Court of Meghalaya, for information of his Lordship.
2. The Private Secretary to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, for information of his Lordship.
3. P A to Registrar General, High Court of Meghalaya, for information.
- ✓ 4. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
5. Notice Board.
6. Office file.

*H.S. Thangkhiew* <sup>me</sup>  
05/09/19

**REGISTRAR**